

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) PIL No.6109 of 2018

Chittaranjan Mohanty **Petitioner**
Petitioner in person

-versus-

State of Orissa and Others **Opp. Parties**
Mr. A.P. Das, Additional Standing Counsel

CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUTRAY

Order No.

ORDER
16.05.2022

40. List on 21st May, 2022 by which date the learned State counsel will have the detailed instructions on the reports submitted by the Secretaries of the various DLSAs.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge